

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
SAKET PROMOTERS LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT	
KOLKATA, WEST BENGAL	
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. SAKET PROMOTERS LIMITED PAN: AAHCS8974M CIN: U45201WB2003PLC097210
2.	Address of the registered office 46, B.B. Ganguly Street, 1st Floor, Kolkata-700012, West Bengal
3.	URL of website Not available
4.	Details of place where majority of fixed assets are located Saket Pearl, 8, Mott Lane, Janbazar, Taltala, Kolkata, West Bengal - 700013
5.	Installed capacity of main products/ services Residential Flats (Nos.) - 153 (All sold) [Note: Details pending from CD; to be updated on receipt.]
6.	Quantity and value of main products/ services sold in last financial year Rs. 10,67,07,700 (As per last audited financial statement FY 2023-24)
7.	Number of employees/ workmen NIL [Note: Details pending from CD; to be updated on receipt.]
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: E-mail us at: cirp.saketpromoters@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: E-mail us at: cirp.saketpromoters@gmail.com
10.	Last date for receipt of expression of interest 05.10.2026
11.	Date of issue of provisional list of prospective resolution applicants 15.10.2026
12.	Last date for submission of objections to provisional list 20.10.2026
13.	Date of issue of final list of prospective resolution applicants 30.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 04.11.2026
15.	Last date for submission of resolution plans 04.12.2026
16.	Process email id to submit Expression of Interest cirp.saketpromoters@gmail.com
17.	Details of the corporate debtor's registration status as MSME Status not available

Sd/-
Pratim Bayal
Registration Number: IBBI/IPA-003/IPN02013/2018-2019/12385
Registered Address: Resurgent Resolution Professionals LLP,
2/6 Sarat Bose Road, Central Plaza, 7th Floor,
Room No. 708, Kolkata-700020
For Saket Promoters Limited

Date: 21st August, 2026
 Place: Kolkata

Business Standard

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR		
SAKET PROMOTERS LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT		
KOLKATA, WEST BENGAL		
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	SAKET PROMOTERS LIMITED PAN: AAHCS8974M CIN: U45201WB2003PLC097210
2.	Address of the registered office	46, B.B. Ganguly Street, 1st Floor, Kolkata-700012, West Bengal
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Saket Pearl, 8, Mott Lane, Janbazar, Taltala, Kolkata, West Bengal - 700013
5.	Installed capacity of main products/ services	Residential Flats (Nos.) - 153 (All sold) [Note: Details pending from CD; to be updated on receipt.]
6.	Quantity and value of main products/ services sold in last financial year	Rs. 10,67,07,700 (As per last audited financial statement FY 2023-24)
7.	Number of employees/ workmen	NIL [Note: Details pending from CD; to be updated on receipt.]
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	E-mail us at: cirp.saketpromoters@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	E-mail us at: cirp.saketpromoters@gmail.com
10.	Last date for receipt of expression of interest	05.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	15.10.2026
12.	Last date for submission of objections to provisional list	20.10.2026
13.	Date of issue of final list of prospective resolution applicants	30.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.11.2026
15.	Last date for submission of resolution plans	04.12.2026
16.	Process email id to submit Expression of Interest	cirp.saketpromoters@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Status not available

Sd/-
Pratim Bayal
Registration Number: IBBI/IPA-003/IPN02013/2018-2019/12385
Registered Address: Resurgent Resolution Professionals LLP,
2/6 Sarat Bose Road, Central Plaza, 7th Floor,
Room No. 708, Kolkata-700020
For Saket Promoters Limited

Date: 21st August, 2026
Place: Kolkata

একদিন

এগিয়ে চলার সঙ্গী



এখন বিভিন্ন মাধ্যমে উপলব্ধ

পেপার এবং ডিজিটাল ভার্সন

Website : www.ekdinnews.com
http://youtube.com/@dailyekdin2165
Epaper : ekdin-epaper.com

পরিষ্টি সামলাতে পুলিশ অডিটপোস্টের পরামর্শ উপাচার্যের

অমিত শাহের সুরেই কংগ্রেসকে নিশানা মুখ্যমন্ত্রীর

কলকাতা ২১ আগস্ট ২০২৬ ও ভাদ্র ১৪৩৩ শুক্রবার বিংশ বর্ষ ৭১ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 21.08.2026, Vol.20, Issue No. 71, 8 Pages, Price 3.00

ফর্ম জি	
কলকাতা, পশ্চিমবঙ্গে রিয়েল এস্টেট কার্যকলাপে পরিচালনাকারী সাকেত প্রোমোটরস লিমিটেড-এর জন্য আগ্রহ প্রকাশের আমন্ত্রণ (ইনসলভেন্সি অ্যান্ড ব্যাল্করাপটসি বোর্ড অফ ইন্ডিয়া (কর্পোরেট ব্যক্তিদের জন্য ইনসলভেন্সি রেজোলিউশন প্রক্রিয়া) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১)-এর অধীনে)	
নং	সংশ্লিষ্ট বিবরণ
১.	কর্পোরেট ঋণগ্রহীতার নাম এবং প্যান ও সিআইএন /এলএলপি নং
২.	নিবন্ধিত কার্যালয়ের ঠিকানা
৩.	ওয়েবসাইটের ইউআরএল
৪.	অধিকাংশ স্থায়ী সম্পদ যেখানে অবস্থিত সেই স্থানের বিবরণ
৫.	প্রধান পণ্য/পরিষেবার ইনস্টল করা ক্ষমতা
৬.	গত আর্থিক বছরে বিক্রিত প্রধান পণ্য/ পরিষেবার পরিমাণ এবং মূল্য
৭.	কর্মচারী/শ্রমিকের সংখ্যা
৮.	দুই বছরের সর্বশেষ উপলব্ধ আর্থিক বিবৃতি (তফসিল সহ), পাওনাদারদের তালিকা সহ আরও বিশদ বিবরণ এই ইউআরএল-এ উপলব্ধ
৯.	কোডের ধারা ২৫(২)(এইচ)-এর অধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতা এই ইউআরএল-এ উপলব্ধ
১০.	আগ্রহ প্রকাশ প্রাপ্তির শেষ তারিখ
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা জারির তারিখ
১২.	অস্থায়ী তালিকার বিরুদ্ধে আপত্তি জমা দেওয়ার শেষ তারিখ
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের কাছে ইনফরমেশন মেমোরেণ্ডাম, ইভালুয়েশন ম্যাট্রিক্স এবং রেজোলিউশন প্ল্যানের অনুরোধ জারির তারিখ
১৫.	রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ
১৬.	আগ্রহ প্রকাশ জমা দেওয়ার প্রসেস ইমেইল আইডি
১৭.	এমএসএমই হিসাবে কর্পোরেট ঋণগ্রহীতার নিবন্ধনের স্থিতির বিবরণ
স্বা/- প্রতিম বয়াল নিবন্ধন নম্বর : IBBI/PA-003/IPN02013/2018-2019/12385 নিবন্ধিত ঠিকানা : রিসার্জেস্ট রেজোলিউশন প্রফেশনালস এলএলপি, ২/৬ শরৎ বোস রোড, সেন্ট্রাল প্লাজা, ৮ম তল, রুম নং. ৭০৮, কলকাতা-৭০০০২০ সাকেত প্রোমোটরস লিমিটেড-এর পক্ষে	

তারিখ : ২১ আগস্ট, ২০২৬
স্থান : কলকাতা